

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 152/GT/2015

Dated: 5.1.2017

To

Mr. Vishal Anand
J.Sagar Associates
B-303, 3rd Floor
Ansal plaza, Hudco place
August Kranti Marg,
New Delhi-110049

Sir,

Subject: Petition No. 152/GT/2015 - Approval of tariff for the period 2014-19 and truing- up of tariff for the period 2011-14 in respect of 1050 MW unit of Maithon Power Ltd.

Ref: Your letter dated 4.1.2017

With reference to your letter dated 4.1.2017 on the above mentioned subject, I am directed to inform you that your request for extension of time has been considered and the time for filing the rejoinder has been extended till 10.1.2017. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)